

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 106(ND)/15

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

**NAME OF THE COMPANY: Shri Anil Dwarika Prasad Agarwal Vs. M/s
Mahamaya Infrabuild Pvt. Ltd. & Ors**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): Mr. Gurcharan Singh, Advocate


For the Respondent(s): Mr. Pallav Saxena, Mr. Aditya Gupta, Mr. K. Dutta
and Mr. Chetan Gautam, Advocates

ORDER

A request for adjournment is made on behalf of the Respondent.

At their request, adjourned to 6th February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)